

(श्री कंवर लाल गुप्ता)

Let us clap for democracy.

SHRI UMANATH (Pudukkottai): We do not approve of the proposal of Mr. Kanwar Lal Gupta. We believe in democracy but not in your capitalistic and big business democracy.

SHRI M. L. SONDHI (New Delhi): Let us not make Czechoslovakia a casualty of our mutual dispute.... (Interruption).

SHRI UMANATH: Intervention of the Russian forces was in defence of socialist gains in Czechoslovakia....

SHRI M. L. SONDHI: There is a serious situation in Prague. All Indians have stood for human liberty....

SHRI UMANATH: We stand for human liberty.... (Interruptions.)

MR. CHAIRMAN: Order, order.

SHRI M. L. SONDHI: The name of Dubcek is a name which India must respect and it was at the time of Dubcek that the voice of India was heard.... (Interruptions).

MR. CHAIRMAN: Now, nothing will go on record.

SHRI M. L. SONDHI: **

SHRI UMANATH: **

MR. CHAIRMAN: Senior Members of the House should not be talking to each other in this manner. The hon. Member Shri M. L. Sondhi must sit down now. Otherwise, I shall have to name him.

SHRI M. L. SONDHI: I am only asking you to associate yourself with this feeling . . .

MR. CHAIRMAN: I cannot allow that. There has been a notice tabled by Shri Surendranath Dwivedy and the matter is under consideration, and it can be taken up at the right time. Now, let us go ahead with the business before us.

श्री मोठालाल मोना (सवाई माधोपुर) :

सभापति जी, मेरा विषय दूसरा है। सारे

देश में इस समय भयंकर बाढ़ आई हुई है राजस्थान पूरी तरह से बाढ़ से घिरा हुआ है, वहाँ बहुत से घर बरबाद हो चुके हैं। मैं प्रार्थना करना चाहता हूँ कि मंत्री महोदय इसके बारे में वक्तव्य दें तथा उस पर यहाँ चर्चा हो।

MR. CHAIRMAN: Hon. Members should not start talking like this on any subject that is not before the House. That is not correct at all. They can give due notice of what they want to say and then say what they like.

14.22 hrs.

PAPERS LAID ON THE TABLE

Notifications under Essential Commodities Act

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI D. ERING): On behalf of Shri Annasahib Shinde, I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) G.S.R. 1835 published in Gazette of India dated the 29th July, 1969.
- (ii) G.S.R. 1839 published in Gazette of India dated the 1st August, 1969 making certain amendment to Notification No. G.S.R. 1835 dated the 29th July, 1969.
- (iii) G.S.R. 1840 published in Gazette of India dated the 1st August, 1969 making certain amendment to Notification No. G.S.R. 1835 dated the 29th July, 1969.
- (iv) The Sugar (Control) Amendment Order, 1969, published in Notification No. G.S.R. 1916 in Gazette of India dated the 6th August, 1969.

[Placed in Library. See No. LT-1745/69.]